Functions of Insurance Marketing Firm department

IRDAI (Registration of Insurance Marketing Firm) Regulations, 2015 (IMF Regulations) were notified in the Gazette on 21.01.2015. The Authority launched an online portal on 26th May, 2015 for facilitating the applicants to submit their applications through portal. The basic functions of the department are as follows:

1. Issuance of No Objection Certificate for the proposed name of the IMF to enable the entity to get registered with Registrar of Companies (RoC).
2. Processing of the application in the IMF portal and issuance of registration.
3. Post registration activities such as, permission for change of shareholding, Principal Officer, address of IMF etc.
4. Organising meetings, workshops and other development activities, as may be necessary from time to time, for improvement of the channel.

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